

O.A.1 of 1987.

SL.NO.

DATE


ORDER WITH SIGNATURE

OFFICE NOTE AS TO
ACTION (IF ANY) TAKEN
ON ORDER

18

27.6.88

Heard Mr. A.K. Mohapatra, learned counsel for the applicant and Mr. A.B. Mishra, learned Senior Standing Counsel (Central) at some length. Hearing is concluded. Judgment is dictated and pronounced in open court vide separate sheets attached to the case records of O.A.173 of 1986. This common judgment would govern all the three cases namely O.A.173 of 1986, O.A.1 of 1987 and O.A.24 of 1987. This application stands dismissed leaving the parties to bear their own costs.


Vice-Chairman


Member (Judicial)